

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Customs Appeal No.11238 of 2016

(Arising out of OIO-MCH-PRCOMMR-PVR-35-2015-16 dated 29/02/2016 passed by Commissioner of CUSTOMS-MUNDRA)

Balkrishna Industries Ltd

.....Appellant

Bkt House, C/15, Trade World, Kamala Mill Compound, S B Marg, Lower Parel,
Mumbai, Maharashtra

VERSUS

C.C.-Mundra

.....Respondent

Office of the Principal Commissionerate of Customs,
Port User Buld. Custom House Mundra, Mundra
Kutch, Gujarat-370421

APPEARANCE:

Shri Prakash Shah, Advocate for the Appellant

Shri P.K. Singh, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 30.09.2021

DATE OF DECISION: 31.01.2022

The appeal is disposed of. For order, see order of date in Customs Appeal No. 11524 of 2015.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Mehul